

**NATIONAL COMPANY LAW TRIBUNAL**  
**NEW DELHI BENCH**  
**NEW DELHI**

**C. P. NO.** 86(ND)11  
**CA. NO.**

**CORAM:**

**PRESENT: SH. R.VARDHARAJAN**  
**HON'BLE MEMBER (J)**

**SMT. INA MALHOTRA**  
**HON'BLE MEMBER (J)**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF NEW DELHI BENCH OF  
THE NATIONAL COMPANY LAW TRIBUNAL ON 15.07.2016 AT 02.00 P.M**

**NAME OF THE COMPANY:** M/s. Manoj Jain & Ors. V/s. M/s Hilltop Rubbers Pvt. Ltd.

**SECTION OF THE COMPANIES ACT: 397/398**

<b>S.NO.</b>	<b>NAME</b>	<b>DESIGNATION</b>	<b>REPRESENTATION</b>	<b>SIGNATURE</b>
1	Ajay Garg	Advocate	Respondents	Ajay Garg
2-	P. Nagest	"	Rechts	P. Nagest

**ORDER**

It is being submitted by both the parties that the settlement has fallen through. In view of the same, list this case for final arguments on 09.08.2016 at 10.30 a.m.

2. Learned counsels for the parties are requested to file their written synopsis as well as carry out pagination of the file. Citations relevant to their pleading, if any, may be filed alongwith.

Sd/-

(Ina Malhotra)  
Member Judicial

Sd/-

(R.Varadharajan)  
Member Judicial